NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 07.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP(IB)No. 129/BB/ 2017	-	For compliance of office objections raised by Registry	Section 10 of IB	Electrex India Ltd	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
(.	AKSHAY KUMAR JAIN 9036789829	FINANCIAL (Canava) CREDITOR	Alshay.
	PADMANABUA HOLL M.VKINIECO	-05. Finance Lede DITOR No 7 (1PCI)	Spechale
3.	MARIA GEORGE KHALTANZ CO.		Donis
4.	Vidya Peryada	orporate	Alg.

Counsel for Petitioner is present. Counsel appearing for Canara Bank, Kotak Mahindra Bank and IFCI requested time to file objections. Counsel for Petitioner/Corporate Applicant filed memo alongwith returned postal envelope addressed to IDBI & Mezvhu Bank. Again Counsel requested the Tribunal to issue notice to IDBI(H.O) & Mezvhu Bank. Registry is directed to prepare notice on IDBI(H.O) & Mezvhu Bank and Petitioner Counsel is directed to collect the notices from the registry and to serve it on them and to file proof of service. List it on 27/02/2018.

Member (T)

Member (J)